

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:4095
ANSWERED ON:07.08.2014
WATER DATA IN PUBLIC DOMAIN
Mohan Shri P. C.

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government proposes to place water data maintained by the Central Water Commission (CWC) and the Central Ground Water Board in public domain to bring transparency;
- (b) if so, the details thereof;
- (c) whether the Government proposes to share the water data with neighbouring countries;
- (d) if so, the details thereof; and
- (e) whether the Hydro Meteorological Data Dissemination Hydrology Policy is having any inbuilt provision of safety of the data to be released for specific purposes and if so, the details thereof?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION;
PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE).(SHRI SANTOSH KUMAR GANGWAR)

(a)&(b) In accordance with the provisions of the Hydro-Meteorological Data Dissemination Policy, 2013 formulated by Ministry of Water Resources, River Development and Ganga Rejuvenation, the unclassified water data (after validation and to the extent published in Water Year Book, Water Quality Year Book, Water Sediment Year Book, Ground Water Year Book) has been hosted on web based India Water Resources Information System (IndiaWRIS) website: www.india-wris.nrsc.gov.in.

(c)&(d) The sharing of water data with the neighboring countries is carried out as per bilateral treaties/agreements with them.

(e) Yes, Madam. The Hydro-Meteorological Data Dissemination Policy, 2013 provides that classified data will be released after consideration by the Classified Data Release Committee for specific purpose / study only, after verifying the authenticity of the user and the purpose of the data request and submission of a 'Secrecy Undertaking' by the user, etc.